

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



384  
14-8-23  
DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
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011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./JO-32/CIS/1732/2023/ 3496

11<sup>th</sup> August, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
3. The Ld. Principal District & Sessions Judge, East, KKD.
4. The Ld. Principal District & Sessions Judge, North-West, Rohini.
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
7. The Ld. Principal District & Sessions Judge, West, THC.
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
9. The Ld. Principal District & Sessions Judge, North, Rohini.
10. The Ld. Principal District & Sessions Judge, South-East, Saket.
11. The Ld. Principal District & Sessions Judge, North-East, KKD.
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI)



Sub.: Training Programme for the Judicial Officers on CIS.

Respected Sir/Madam,

As per the approved Judicial Education and Training Programmes Calendar 2023, a Training Programme on CIS for all the Judicial Officers is required to be conducted in all the District Courts.

Please find enclosed herewith a copy of approved module of the aforesaid programme as Annexure-A.

May I request you to arrange for four hours Training Programme on the latest version of CIS as per the aforesaid module, for all Judicial Officers including all the Family Court Judges posted in your district, after court hours on working days. Such programme is required to be conducted during the year 2023 itself.

The concerned section may kindly be directed to send the completion report to the Academy in the format enclosed as Annexure-B for the purpose of making payment of honorarium to Resource Persons and record.

With regards,

Judl. By  
M

Yours faithfully,

Aditi Choudhary  
(Dr. Aditi Choudhary)

Encl.: As above

No. DJA/Trg./JO-32/CIS/1732/2023/

Copy to:

1. The Hon'ble Chairperson, Judicial Education & Training Programme Committee, High Court of Delhi, New Delhi for information (through e-mail)
2. The Chairman, Centralized Computerization Committee, Tis Hazari Courts, Delhi

11<sup>th</sup> August, 2023

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 62453-957 /JOTP/Gaz./2023

Dated, Delhi the 19 AUG 2023

As directed copy of letter No. DJA/Trg./JO-32/CIS/1732/2023/3496 dated 11.08.2023 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded to :-

1. Officer In-charge, Computer Branch, Tis Hazari Court, Delhi for information and necessary action at their end.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
4. The LAYERS for uploading the same.

Kaveri Baweja

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.